

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF LAND RESOURCES

LOK SABHA
UNSTARRED QUESTION No. 3105
TO BE ANSWERED ON 04.08.2016

Road on Indo Nepal Border

3105. SHRI JAGDAMBIKA PAL:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether any land was acquired in Siddharthnagar district of Uttar Pradesh for the construction of Indo-Nepal Border Road Project;
- (b) if so, the details thereof including the extent of land acquired and if not, the time by which the land is likely to be acquired so as to start the project work at the earliest;
- (c) whether any compensation was provided to the families whose land was acquired for the project;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor and the time frame fixed for the same?

ANSWER

MINISTER OF STATE FOR RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a) to (e): As per reports received from Ministry of Home Affairs, land is being purchased on principle of mutual negotiation with land owners for the Indo-Nepal Border Road Project in Siddharth Nagar, Uttar Pradesh. Compensation is being provided as per the policy finalized by the State Government of Uttar Pradesh. Approximately 128 hectare of land is required out of which 36 hectare has already been purchased. The land purchase process is likely to be completed by March, 2017.
